

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.08.2020 (MONDAY)

COURT – II

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 379 of 2020	Shareholder M/s J.P. Engineers Pvt. Ltd. Vs. Sumit Bansal & Ors.	Harshal Kumar	Abhishek Garg-R1 A.K. Vali-R2

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	Arihant Jain	Rajesh Banati
2.	Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2

VIRTUAL MODE

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 324 of 2020	Rajendra Kumar Tekriwal Vs. Bank of Baroda	Manoj Munshi	Amit Mahaliyan
5.	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt Ltd.	Gautam Singh	D.P. Chaturvedi
6.	Comp. App. (AT) (Ins) No. 541 of 2020	Regional Provident Fund Commissioner – II, Tinsukia Vs. Bijay Murmuria & Ors.	Manish Dhir	Bijay Murmuria Sanjay Bhatt-R2

7.	Comp. App. (AT) (Ins) No. 542 of 2020	Kuntal Construction Pvt. Ltd. Vs. Bharat Hotels Ltd.	B.P. Singh Dhakray	Purnima Maheshwari
8.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Sudeep Sudan-R3 & R4

For Hearing

9.	Comp. App (AT) (Ins) No. 212 of 2020	Harish Amilineni Vs. Rajkumar Brothers and Production Pvt. Ltd. & Anr.	S. Jalan	Abhishek Kumar Tripathi-R1 Atif Rahman-RP
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**